

**GOVERNMENT OF INDIA  
STATISTICS AND PROGRAMME IMPLEMENTATION  
LOK SABHA**

UNSTARRED QUESTION NO:3267  
ANSWERED ON:01.08.2014  
HANDPUMPS UNDER MPLAD SCHEME  
Kumar Shri Kaushalendra

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

- (a) whether the Member of Parliament can sanction funds for installation of handpumps under the MPLAD Scheme in their constituency facing drinking water problems;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING, MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (RAO INDERJIT SINGH)

(a) & (b): Installation of hand pumps is permissible under the Members of Parliament Local Area Development Scheme (MPLADS). New borings in lieu of the existing non-functional hand pumps using the re-usable components of the non-functional hand pumps are also permissible subject to the conditions prescribed in the Guidelines on MPLADS.

(c): Does not arise.